[Shri Anand Chand.] say the time is ripe and something should be done. But let it be done in a way in which really people who are better off are affected. The executive authority would be getting wide powers which Parliament would be conferring on it in a few days under the Defence of India Rules. If they go and worry the people, the result of that might not be anything very substantial.

Lastly, my friend from U.P. pointed out that some people have given their qualified support to the war effort. My friend. Mr. Misra, was rather touchy because the names of a few people who were connected with the Swatantra Party were mentioned. I do not want to utilise this House as a party forum. We are conducting here this discussion in a dignified manner. But as far as I remember, if I remember aright, the discussion to which my hon. friend referred related to a particular remark made in a meeting by members . that their support to the Government in the war effort would be qualified for the reason that the party as such had not full confidence in, or I might say was not behind, the Defence Minister of the time. Now, I do not know whether that was a happy ap-r roach about the defence effort or towards persons who were in charge of certain portfolios at a particular time. But that, I think was the context in which a reference was made and in which that qualified support was put on from the public platform. Well, the cause, we agree, if it existed at the time the statement was made, has since been removed. But even so, we here from the Swatantra Party have snid repeatedly—and I reiterate it on-e again on behalf of my colleagues and myself—that we are with the Government in its war effort cent per cent, that we have supported it not only in the other House but in this House also and that our support has been absolutely unqualified. All that we want is to help the Government in every way possible to drive the Chinese aggressors out of our soil.

श्री कृष्ण चन्द्र (उत्तर प्रदेश) : माननीय सभापति महोदया, चीन के पैशाचिक और राक्षसी हमले का मुकाबिला करने के खर्च की पूर्ति के लिये जो मांग आज इस सदन के सामने प्रस्तुत है उस मांग का सभी माननीय सदस्यों ने दिल खोल कर पूर्णरूप से समर्थन किया है । महोदया, मैं भी उस समर्थन में कुछ शब्द कहने के लिये खड़ा हुआ हूं । आज एक बेशर्म, बेनकाब और बेलगाम दुश्मन से हमारा मुकाबिला है देश का बच्चा बच्चा आज देश की रक्षा के लिये अपना सब कुछ—जन, धन और सोना —देश की बलि वेदी पर न्योछावर कर रहा है । आज नौजवान बहादुरों के लिये रक्त-दान करने को इस देश में होड़ लगी हुई है । सभी लोग, अमीर-गरीब, मजदूर-भिखारी और बच्चे तक, जो कुछ उनके पास पैसा है आज दिल से न्योछावर कर रहे हैं । आज इस धर्म के युद्ध में, जो अधर्म के साथ हमारा चल रहा है, संभव है हमने अपने दुश्मन की चिकनी चुपड़ी बात में आकर . . .

THE DEPUTY CHAIRMAN: You may continue at 2-30. The House stands adjourned till 2:30 p.m.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at half past two of the clock, THE VICE-CHAIRMAN (SHRI M. P. BHAR-GAVA) in the Chair.

ADJOURNMENT OF THE HOUSE BECAUSE OF THE ABSENCE OF INISTERS

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Krishna Chandraji.

श्री कृष्ण चन्द्र : उपसभाध्यक्ष महोदय मैं यह निवेदन कर रहा था कि सम्भव है कि हमने दुश्मन की चालबाजियों . .

SHRI FARIDUL HAQ ANSARI: Mr. Vice-Chairman, may I draw your attention to this fact that there is no Minister present on the Treasury Benches?

PROF. M. B. LAL (Uttar Pradesh): Can there be a debate in their absence? .

SHRI RAJENDRA PRATAP SINHA (Bihar): We can. go on; there is no harm in going on.

SHRI CHANDRA SHEKHAR: The House should be adjourned in the absence of the Minister. *(Interruptions.)* The House should be adjourned. Yes, Sir, how can you proceed without the Minister? If the hon. Minister is not present here, the House should be adjourned—we cannot wait for the Minister—may be adjourned for two minutes or five minutes.

SHRI RAJENDRA PRATAP SINHA: Either we adjourn for five or ten minutes, or we continue.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : The House stands adjourned for ten minutes. We reassemble at 2-40 p.m.

The House then adjourned till 2-40 p.m.

The House reassembled at forty minutes past two of the clock, THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) : Mrs. Sinha, you ought to have bean here at 2.30.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA) : Sir, I tender my apology and express my regrets because I came a little bit late. There was some displacement of my watch time and I was delayed. I again < express my regrets.

THE APPROPRIATION (NO.5) BILL, 1962—continued

श्री कृष्ण चन्द्र : उपसभाध्यक्ष महोदय, मैं यह निवेदन कर रहा था कि दुश्मन की चिकनी चुपड़ी बातों में आकर, अपनी भलमनसाहत के कारण सम्भव है शुरू शुरू में हमारी तरफ से कुछ भूलें हुई हों और इसी की वजह से कुछ सज्जनों ने हम पर आरोप लगाये। परन्तु हमारा प्राचीन इतिहास इस बात का साक्षी है कि धर्म और अधर्म के युद्ध में अंतिम विजय धर्म और सत्य की ही होती है। आज भी इसमें संदेह नहीं है कि अन्तिम विजय धर्म और सत्य की ही होगी। आज हमारा देश श्री जवाहरलाल नेहरू जी के नेतृत्व में इस युद्ध का संचालन कर रहा है। कुछ लोग प्रधान मंत्री जी की टीका टिप्पणी और कड़ी भाषा का प्रयोग करते हैं। सम्भव है यह उनके हृदय की बात हो, और यह भी हो सकता है कि देश भक्ति से प्रेरित होकर वे इस तरह की बातें कहते हों। परन्तु मैं उनसे बड़ी नम्रता के साथ निवेदन करना चाहता हूं कि इस तरह की बात पब्लिक में करना आज की स्थिति में बहुत खतरनाक है और हमारे देश के लिये घातक है। आज जो जनता में बलिदान की भावना उमड़ रही है उसमें इस तरह की चीजों से बाधा पहुंचती है और युद्ध के प्रयासों पर कुप्रभाव पड़ सकता है। श्री जवाहरलाल जी हमारे प्रधान मंत्री ही नहीं हैं बल्कि इस राष्ट्र के वे मनोनीत नेता हैं और जनता के हृदय के सम्राट हैं। जनता को उन पर अटूट विश्वास है और उनके प्रति अथाह निष्ठा है। जब जनता ने पिछली स्वतन्त्रता की लड़ाई शक्तिशाली ब्रिटिश साम्राज्यशाही से लड़ी थी तब भी श्री जवाहरलाल जी ने बड़ी बहादुरी, हिम्मत, दिलेरी और निर्भीकता के साथ इस देश का सफल नेतृत्व किया था। आज भी इस युद्धकाल में किसी को इसमें जरा भी संदेह नहीं है कि श्री नेहरू जी उसी तरह हमारा नेतृत्व करेंगे।